

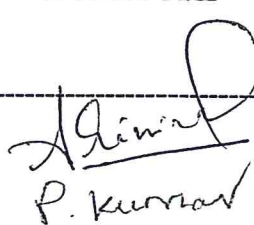

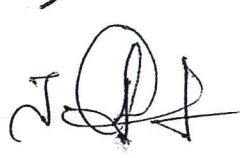
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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/60/2016
NAME OF THE PETITIONER(S) : S. Pathmakumar & another
NAME OF THE RESPONDENT(S) : Malabar Hotels Private Limited and 7 others
UNDER SECTION : 397/398, 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	SRINIVAS VIJAYKUMAR	COUNSEL FOR R1 & R17	
2.	S. PATHMAKUMAR	Petitioner	P. kumar
3.	Kannan P. T. For M/s. Farma del & Associates	Counsel for Respondents No. 2, 6 & 7	
4.	Naveen Kumar Murthy	For Respondent 7	No
5.	DEV ESWAR . T For M/s. Shrikumar & Suresh	Counsel for R-5	

ORDER

Counsel for petitioner present and stated that the senior counsel could not attend the Tribunal as he is unwell. He prayed for time to make submissions. Counsels for R1 & R17, R2, R6, R5, and R7 are present. Time is enlarged at request to make submissions in CA 195/2017. Put up on 23.02.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc